

# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

## **Hearing by Video Conferencing**

Chandigarh, this the 4<sup>rd</sup> day of November, 2020

C.P. No. 060/14/2020 O.A. No. 060/558/2018 M.A. No. 060/217/2020

# HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Tulsi Devi age about 73 years Wd/o Late Sh. Chanan Lal Batra resident of H. No. 507, Sector 10, Panchkula (Haryana), Pin - 134109

....Applicant

(BY: None)

#### **Versus**

- 1. Sh. Vinay Kumar Tiwari, Chief Post Master General, Punjab Postal Circle, Sandesh Bhawan, Sector 17, U.T. Chandigarh, Pin-160 017
- 2. Sh. M.L. Sharma, Senior Post Master, General Post Office, Sector -17, U.T. Chandigarh, Pin-160 017.

.... Respondents

# ORDER(Oral)

### **SANJEEV KAUSHIK, MEMBER (J):**

- Neither applicant appears nor he is represented through his counsel from the date when this petition was filed on 24.02.2020.
   It seems that the applicant has lost interest in pursuing this matter.
- 2. CP is dismissed for non-prosecution accordingly.

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK)
MEMBER (J)

Place: Chandigarh Dated: 04.11.2020

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